

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Comp. App. (AT) (Ins) No. 1257 of 2026

IN THE MATTER OF:

Aman Monga & Anr.

...Appellant(s)

Versus

**The Liquidator of Jet Airways (India)
Ltd. & Ors.**

...Respondent(s)

Present:

For Appellant : Ms. Sharmistha Choudhury, Mr. Shiv Prakash Pandey, Advocates.

For Respondents : Mr. Raghav Chadha, Mr. Dhiraj Kumar Totala, Mr. Nishant Upadhyay, Ms. Vasudha Jain, Mr. Mayank Jain, Advocates for R-1/liquidator.
 Mr. Ritin Rai, Sr. Advocate with Ms. Petruskha Dasgupta, Mr. Raghav Mittal, Advocates for R-4 to 6.
 Ms. Brideepa Bhattacharya, Mr. Mehul Kumar, Ms. Anushka Chauhan, Ms. Ilna Peehu, Mr. Chaitley Sharma, Advocates for R-7/SBI.

ORDER
(Hybrid Mode)

06.08.2026: Heard Ld. Counsel for the Appellant, Ld. Counsel for the Respondent No. 1 as well as Respondent No. 4 to 6 on admission of the appeal.

‘Order Reserved’.

Ld. Counsel for the parties if so wish may file their written submissions not containing more than 2 pages within three days from today.

[Justice Mohammad Faiz Alam Khan]
Member (Judicial)

[Arun Baroka]
Member (Technical)

sr/mr